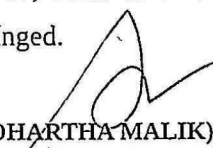


**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE:  
CENTRAL DISTRICT: DELHI.**

**ORDER**

In partial modification of Duty Rosters bearing No. 4702-4774/ CMM/Central/DR/2023 dated 26-04-2003 for the month of May-2023, the residential address of Ms. Neha Kheria, Ld. MM be read as " House No. 22A, Navsena Apartment, West Enclave, Pitampura, Delhi-110034." and residential address of Sh. Mayank Aggarwal, Ld. MM be read as " House No. 873, 1<sup>st</sup> Floor, Sector-17, Near IFFCO Chowk, Gurugram, HR-122001. Rest of conditions shall remain unchanged.


  
(SIDDHARTHA MALIK)  
Chief Metropolitan Magistrate  
Central District, THC, Delhi

No. 5458-5481...CMM/Central/DR/2023

Dated, Delhi the 18/05/23

Copy forwarded for information and necessary action to:

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. District & Sessions Judge (HQ), Delhi).
02. The Ld. District & Sessions Judge (HQ), Delhi.
03. The Ld. District & Sessions Judges, all Districts, Delhi/New Delhi.
04. The Ld. Officer Incharge, Pool Car, Tis Hazari Courts, Delhi
05. The Ld. CMMs, all districts, Delhi/New Delhi
06. The Ld. Secretary, Delhi Legal Services Authority, Central, THC, Delhi
07. The Administrative Civil Judges, all Districts, Delhi/New Delhi.
08. The ACMMS/ MMs, Central District, THC, Railway Court, Delhi
09. The Principal Magistrates, JJB-I to VI, Delhi/New Delhi
10. The Director of Prosecution, Tis Hazari Courts, Delhi.
11. The Commissioner of Police, Delhi & DCsP (North, Central & West District), Delhi.
12. The I G Prison, Tihar Jail, Delhi/New Delhi
13. The Secretaries Bar Associations, THC/PHC/KKD/Rohini/Dwarka & Saket Courts,
14. The A.O.(J), Nazarat Branch/Filing O/o Ld. District & Sessions Judge (HQ) Delhi.
15. The A.O. (J), Computer Branch, Central District, Delhi.
16. The Care Taking Branch, Tis Hazari Courts, Delhi.
17. The Superintendent Jail, New Delhi/ Law Officer, Tihar Jail/Lock Up Incharge, Tis Hazari Courts, Delhi.
18. For uploading on centralized Web-site through LAYERS.
19. The video conferencing R. No. 211, Tis Hazari Courts, Delhi.
20. Cash Branch, Tis Hazari Courts, Delhi.
21. Reader to CMM, Central District, Delhi.
22. The Dealing Clerk (Leave), Judicial Branch, Central District, Delhi.
23. Office file.

  
(SIDDHARTHA MALIK)  
Chief Metropolitan Magistrate  
Central District, THC, Delhi